

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).35095/2012

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP)

Date: 21/08/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Vivek Kr Srivastava, Adv.
Mr. Manu Shanker Mishra,Adv.

For Respondent(s)

Mr Upendra Mishra, Adv.
Mr. Vinay Garg,Adv.UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent no.1 has already come on record.

Notices be re issued to respondent Nos. 2 and 3 through the concerned District Court in addition to postal service. Dasti in addition allowed.

List again on 7.10.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj